

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3091 of 2012

This the 9<sup>th</sup> day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Devendra Singh  
S/o Hargyan Beldar  
Qutub Minar
2. Subhash Chander  
S/o Jagdish Prasad  
Beldar, Red Fort.
3. Phool Singh,  
S/o Sri Mukhram Singh  
R/o B-13 Phori Basti  
Hauz Khas
4. Amar Nath  
S/o Sher Ram  
R/o D-376, Kidwai Nagar East,  
New Delhi.
5. Tejpal  
S/o Rohtas  
R/o K-118, Anardan  
Lal Kuan  
New Delhi-11044.
6. Laxman Singh  
s/o Sri V.S. Negi  
R/o 597 R.K. Puram,  
Sector-2, New Delhi.
7. Yamuna Prasad  
S/o Sri Ram Kumar  
R/o F-3, H.No.401, Gali No.4  
Sangam Vihar,  
New Delhi-110062.
8. Suresh Kumar  
s/o Sri Sand Ram  
Indian Archaeological Survey Dept.  
Purana Kila,  
New Delhi.
9. R.P. Mandal  
S/o Javirdharo Mandal  
53, Kataga Apartment,

Patparganj,  
New Delhi.

10. Arvind Srivastava  
s/o late O.P. Singh  
R/o D-163, Vivek Vihar,  
New Delhi-110095.

11. Vijay Kumar  
s/o late Puranchand Sharma  
R/o C-110 Kasturba Nagar,  
Sewa Nagar,  
New Delhi.

(All Casual worker in Archaeological Survey of India)

... Applicants

(By Advocate: Shri Devendra Jha for Shri D.K. Thakur)

Versus

1. Union of India  
Through its Secretary,  
Department of Culture, Ministry of Human  
Resources Development  
Shastri Bhawan,  
New Delhi-110 001.

2. Director (Administration)  
Archaeological Survey of India  
At Janpath, New Delhi-1.

3. Superintendent & ASI Delhi Circle,  
Safdarjung Tom,  
New Delhi.

... Respondents

(By Advocate : Shri Anmol Pandita for Shri Amit Anand)

**ORDER (ORAL)**

**MR. JUSTICE L.N. MITTAL, MEMBER (J) :**

Proxy counsel for the applicants states that instant OA has been rendered infructuous. Accordingly, as prayed for by the proxy counsel for the applicants, the instant OA is dismissed as having become infructuous. No costs.

**(SHEKHAR AGARWAL)**  
**MEMBER (A)**

**(JUSTICE L.N. MITTAL)**  
**MEMBER (J)**

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